NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 06.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP 145/16	TP 179/17	For directions	391/394	Anite Telecoms India Pvt. Ltd	

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPR	ESENTATION TO WHOM	SIGNATURE
1)	Prema	Halti	Roc	PZ

ORDER

Matter is listed today for addressing Notice to Inspector General of Stamps & Registration for concurrence/approval/correctness of payment of stamp duty for drawing the decree. Registry to address a letter as soon as report is received from Inspector General of Stamps & Registration, matter may be listed.

Member (T)

Member (J)